

## Annexure-3

Name of the corporate debtor: Gati Infrastructure Bhasmey Power Private Limited; Date of commencement of CIRP:24.04.2023; List of creditors as on: 15.02.2024

## List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India	12.05.2023	1,84,28,30,613.00	1,84,28,30,613.00	Secured	1,84,28,30,613.00	1,84,28,30,613.00	No	29.86	0	0	0	0	
2	PTC India Financial Services Ltd.	31-05-2023	2,97,82,96,920.00	2,97,82,96,920.00	Secured	2,97,82,96,920.00	2,97,82,96,920.00	NO	48.26	0	0	0	0	
3	IFCI Ltd.	12.05.2023	1,35,03,19,478.00	1,35,03,19,478.00	Secured	1,35,03,19,478.00	1,35,03,19,478.00	NO	21.88	0	0	0	0	Vide order dated 06.02.2024 of the Hon'ble NCLT was admitted into CoC members and thereafter CoC was reconstituted on 15.02.2024
<b>Total</b>			<b>6,17,14,47,011.00</b>	<b>6,17,14,47,011.00</b>		<b>6,17,14,47,011.00</b>	<b>6,17,14,47,011.00</b>		<b>100</b>					